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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 77/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 363/2017 With CA 263/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Stone Sapphire (India) Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAIIN RAHMA

ADU.

PETITIONER

MANIN KALLIA

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ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of petitioner counsel to obtain that very clarification from the Hon'ble High Court, list the matter on 12.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.